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ASSAM ACT VIII OF 1937

THE ASSAM MUNICIPAL (REMOVAL OF FEMALE INELIGIBILITY) AMENDMENT ACT, 1937.

[Passed by the Assam Legislature.]

[Published in the *Assam Gazette* of the 12th January 1938.]

*An Act further to amend the Assam Municipal Act, 1923.*

Preamble. Whereas it is expedient further to amend the Assam Municipal Act, 1923. Act 1 of 1923.

It is hereby enacted as follows:—

Short title. 1. This Act may be called "The Assam Municipal (Removal of Female Ineligibility) Amendment Act, 1937".

Commencement. 2. It shall come into force on such date as the Provincial Government may, by notification in the *Assam Gazette*, direct.

Amendment of section 13, Act 1 of 1923. 3. In clause (i) of section 13 the words "a male person" be omitted.

[Price—Indian Anna 1]

[English 1d.]